

Annexure VI

Add-ons for Comprehensive Insurance Long Term Two Wheelers

Zero Depreciation-Long term policy

In consideration of the payment of an additional premium by the Insured, it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Policy, the Company hereby undertakes to deduct no amounts for depreciation in case of parts replaced on account of damage to the vehicle insured and/or to its accessories, arising out of any peril as covered under the Policy.

Provided always that

1. Such claim has been admitted by the Company under Section I – “Loss or Damage to the Vehicles Insured” of the Policy
2. This add-on shall not be applicable in the event of Total Loss/ Constructive Total Loss of the vehicle insured under the Policy
3. Zero Depreciation add-on will be applicable only on the first two claims per year of the policy tenure, subject to maximum of six claims for three year policy tenure and maximum of four claims for two year policy tenure
4. The Insured shall be liable for the additional excess for each and every claim payable under this add-on as per the table below and will be applicable on the overall claim amount

Upto 150 cc in IC powered or 250 watts in electric powered two wheelers	3% of claim amount subject to minimum of Rs.400
> 150 cc in IC powered or >250 watts in electric powered two wheelers	3% of claim amount subject to minimum of Rs.750

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.